

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 216
81/447/ND/2019

IN THE MATTER OF:

M/s. S. S. Realtech & Anr.

...

Applicant/Petitioner

Versus

Bina Mittal & Ors.

...

Respondent

Under Section: 447

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 14.05.2024.

Sd/-
(COURT FFICER)